

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/66/441/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Vipanchi Builders and Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	441

ORDER

Present: Ld. Counsel Mr. M. M. Viswaraj for the Petitioner.
ARoC from the Office of the RoC.

It is stated by ARoC from the RoC that memo of objections e-filed on 08.05.2024.

For hearing, **matter is adjourned to 28.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)